

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Siddharth Tubes Limited Date of Commencement of Liquidation: 26-06-2020; List of Stakeholders as on Date: 24-11-2021; Name of IP: Mr. Rajesh Jhunjhunwala; Process Number: 1; Last 5 digit of registration number: 11102

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		8304022		8304022	0	0	0	NA
2	Liquidation costs incurred till date		4175049		4175049	0	0	0	NA
3	Secured financial creditors	2	18132249473	2	18065163944	0	67085529	0	Annexure 3
4	Unsecured financial creditors	5	8869241833	2	8599649130	0	23048046	246544657	Annexure 4
5	Operational creditors (Workmen)	47	1285106	41	1098782	0	0	186324	Annexure 5
6	Operational creditors (Employees)	84	70506907	73	11317177	0	479380	58710350	Annexure 6
7	Operational creditors (Government Dues)	4	4164489842	2	28644640	0	16292511	4119552691	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	160549520	2	129294610	0	0	31254910	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	5854799	0	0	0	5854799	0	Annexure 9
Total		150	31416656551	122	26847647354	0	112760265	4456248932	